

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 15044/2020

(Arising out of impugned final judgment and order dated 14-08-2018 in WP No. 1742/2007 passed by the High Court Of Judicature At Bombay At Nagpur)

THE STATE OF MAHARASHTRA & ANR.

Petitioner(s)

VERSUS

KESHAO VISHWANATH SONONE & ANR.

Respondent(s)

(IA No.68025/2020-CONDONATION OF DELAY IN FILING and IA No.68026/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.68029/2020-EXEMPTION FROM FILING O.T. and IA No.68031/2020-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.68032/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 7901/2019 (IX)

SLP(C) No. 15045-15047/2020 (IX)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 67491/2020 FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 67492/2020 FOR EXEMPTION FROM FILING O.T. ON IA 67494/2020 IA No. 67489/2020 - CONDONATION OF DELAY IN FILING)

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 17886/2020

(FOR I.R. and IA No.89808/2020-CONDONATION OF DELAY IN FILING and IA No.89811/2020-EXEMPTION FROM FILING O.T.

Date : 15-12-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)
15045-47/20

Mr. Shyam Divan, Sr. Adv.
Mr. Siddheshwar N. Biradar, Adv.
Mr. Vinayak Bhandari, Adv.
Ms. Sakshi Ajit Kale, Adv.
Mr. Ravindra Keshavrao Adsure, AOR

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Mr. Ravindra Keshavrao Adsure, AOR
Mr. Yash Prashant Sonavane, Adv.
Mr. Jaiprakash Babasaheb Chavan, Adv.
Ms. Sangita Sagar Pahune Patil, Adv.

7901/19

Mr. C.U. Singh, Sr. Adv.
Mr. Mohan Sudame, Adv.
Ms. Sangita Gupta, Adv.
Mr. Amjid Maqbool, Adv.
Mr. Manish Kumar Gupta, AOR

Mr. Sanjay Jain, ASG
Mr. Mohammed Akhil, Adv.
Ms. Sansriti Pathak, Adv.
Mr. Raj Bahadur, Adv.

For Respondent(s)

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Abhay Anturkar, Adv.
Ms. Aagam Kaur, Adv.
Mr. Abhikalp Pratap Singh, AOR

R-1 in
7901/20 & R-4
In 15045-47/20

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Ram Parsodkar, Adv.
Mr. Shakul R. Ghatole, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Ms. Jaikriti S. Jadeja, AOR

State

Mr. Sanjay Jain, ASG
Mr. Mohammed Akhil, Adv.
Ms. Sansriti Pathak, Adv.
Mr. Amrish Kumar, AOR

Ms. Astha Sharma, AOR

Ms. Bansuri Swaraj, Adv.
Mr. Siddhesh Kotwal, Adv.
Mr. Divyansh Tiwari, Adv.
Ms. Ana Upadhyay, Adv.
Mr. Nirnimesh Dube, AOR

Mr. Sachin Patil, AOR

Mr. Gagan Sanghi, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Sudhanshu S. Choudhari, AOR

Mr. Kunal Cheema, AOR
Ms. Ruchita Kunal Cheema, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Mr. Mukul Rohatgi, learned senior counsel has concluded his submissions.

Heard Mr. C.U. Singh, learned senior counsel, Mr. Ravindra Adsure, learned counsel and Mr. Sanjay Jain, learned ASG in rejoinder.

Arguments concluded.

Judgment reserved.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER